IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-02 (WEST), TIS HAZARI COURT, DELHI

SUIT NO.425/2020

Sh. Ankur Mahajan

Plaintiff

Versus

Mrs. Sushma Mahajan & Others

Defendants

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:30/07/2020 (2.00 P.M to 2.06 P.M)

Present:- Sh. Rahul Tiwari, Ld. Counsel for plaintiff. (Mobile No.9958207800- Enrollment No.D/2018/15) (E-mail ID of Sh. Rahul Tiwari: r.tewari88@gmail.com)

Sh. Sanjay Rathi, Ld. Counsel for defendants. (Mobile No.9811075210- E-mail ID of Sh. Sanjay Rathi: advsanjayrathi@gmail.com)

Three applications, application u/o VI R.17 r/w Order 1 R.10 CPC, application u/o XXXIX R.1 & 2 CPC and an application u/s 151 CPC were filed together electronically on 27/07/2020 on behalf of plaintiff. Copies of the same were supplied to the counsel for the defendants.

Let the response to the applications be filed electronically at least a week in advance of the next date of hearing and the copy be supplied to the other side electronically.

Put up for arguments on all the applications on 02/09/2020.

2

A copy of this order be sent to the Ld. Counsel for plaintiff as well as Ld. Counsel for defendants and also to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

BHARAT Digitally signed by BHARAT AGGARWAL Date: 2020.07.30 15:34:48 +05'30'

Bharat Aggarwal

C.J-02, West, THC, Delhi

dt.30/07/2020

IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-02 (WEST), TIS HAZARI COURT, DELHI SUIT NO.611398/2016

Sh. Kulnarain

Plaintiff

Versus

Sh. Dhruv Kumar & Others

Defendants

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:30/07/2020 (2.16 P.M to 2.26 P.M)

Present:-Sh. Vivek Malhotra, Ld. Counsel for the plaintiff. (Mobile No.9716670707, 8588901609 and E-mail ID lesjuris@hotmail.com)

None for defendants.

Perusal of previous three order sheets reflect that none has appeared for the defendants in the present case. In fact, the matter was listed for final arguments since 25/09/2018 and thereafter no final arguments have been advanced on behalf of the defendants.

Arguments heard on behalf of plaintiff. Several opportunities were already granted to the defendants to advance arguments and no further opportunity can now be granted.

Put up for orders/clarification, if any, on 17/08/2020.

A copy of this order be sent to the Ld. Counsel for plaintiff and also to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

BHARAT
AGGARWAL
Date: 2020.07.30 15:32:42 +05'30'

Bharat Aggarwal

C.J-02, West, THC, Delhi

dt.30/07/2020